

Name of Corporate Debtor: Grand Auto Udyog Private Limited  
 Date of Commencement of CIRP: 06-Mar-24  
 List of Creditors as on: 20-Mar-24

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount claimed	Amount covered by security interest	Amount covered by guarantee	Amount of claim admitted												
1	Industrial Bank Limited	20-02-2024	21,13,88,682.80	21,13,88,682.80	21,13,88,682.80	21,13,88,682.80	Secured	2,11,06,000.00	88,41,06,000.00	No	100	0	0	21,13,88,682.80				1. All the Piece and Parcel of Land Together with the building/ structure built thereon, (if any) situated at Dist. Tahasil, Moudra- Cuttack, Sahar Unit No. 37, Madhupatna, Khata No. 2., Plot No. 762/1523, Area Ac. 0.060 Dec. Kisam Homestead two owned by Mr. Ajaya Kumar Bhuyan, Butted and Bounded by in North & South Road, in east Plot No. 3579 and 3578, in west Bima Moharana. 2. All the Piece and Parcel of Land Together with the building/ structure built thereon, (if any) situated at Dist. Tahasil, Moudra- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil- Cuttack Sadar No. 226, Moudraon Khata No. 535/175, Plot No. 490/1027, Area Ac. 0.003 Dec, Plot No. 491, Area Ac. 0.107 Dec. Total Area 0.105 Decimals, Kisam- Homestead and also 3. All the Piece and Parcel of Land Together with the building/ structure built thereon, (if any) situated at Dist. Tahasil, Moudra- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil, Cuttack Sadar No. 226, Moudraon Khata No. 14 D1, Plot No. 528/1169, Area Ac. 0.003 Decimals (Homestead), Plot No. 089/1170, Area Ac. 0.017 Decimals (Homestead), Plot No. 524, Acre Ac. 0.019 Decimals and Plot No. 1163/1158, Area Ac. 0.017 Decimals, Total Area 0.056 Decimals (Homestead) Butted and Bounded by in North Plot No. 501, in South Plot No. 489, 490, 525 & 528, in East Plot No. 523, 527 & 528 and in west Plot No. 528 (Road) 4. Personal Guarantee: Mrs. Rouse Mohanty and Mr. Ajaya Kumar Bhuyan	
<b>Total</b>													<b>21,13,88,682.80</b>	<b>21,13,88,682.80</b>	<b>88,41,06,000.00</b>	<b>100</b>	<b>0</b>	<b>0</b>	<b>21,13,88,682.80</b>

9

*Sushanta Kumar Choudhury*  
 Sushanta Kumar Choudhury  
 Insolvency Professional  
 IBBI/IPA-003/IP-N00292/2020-2021/13238